

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:287

ANSWERED ON:02.08.2011

IRREGULARITIES IN IMMIGRATION SERVICES

Ganpatrao Shri Jadhav Prataprao; Vasava Shri Mansukhbhai D.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether certain irregularities have been reported against officials and staff deployed in immigration services at various airports in the country;
- (b) if so, the details thereof alongwith the number of complaints received in this regard during the last three years and the current year;
- (c) the details of action taken against the errant officials in the matter; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d): A statement is attached.

STATEMENT IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 287 FOR 02.08.2011,

(a) to (d): Yes, Madam. As far as the ICPs managed by Bureau of Immigration are concerned, only three cases of corruption have been registered at the behest of FRROs at Mumbai (2 cases) and Amritsar (1 case) against the erring officials. Apart from this, 42 complaints have been received against immigration officials during the last three years and current year. The details are as under:-

Airport Number of complaints received Action taken
 during the last three years
 and current year

Delhi 23 4 officials have been placed under
 suspension and Disciplinary Enquiries
 are at final stage 2 officials have
 been transferred out from Bol, Delhi
 as a precautionary measure. Remaining
 17 complaints could not be substantiated.

Mumbai 18 10 officials repatriated to their
 parent department Disciplinary
 enquiry has been initiated against
 5 officials. 2 officials have been
 terminated from service and 1
 official has been issued warning.

Amritsar 01 1 official dismissed from service.